

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.118/230/HDB/2017
NAME OF THE COMPANY	Gopal Agriinfra Projects Pvt Ltd
NAME OF THE TRANSFEROR	Gopal Agriinfra Projects Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

T	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	V. Verkete Ran leddy	Consel to	9542239039	U.V.
-		Applicant		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Venkata Rami Reddy, Learned Counsel for the Applicant

CA disposed by separate orders.

Member (J)

Bm